(ग) यदि हां, तो राजस्थान के जालौर और बाड़मेर के शुष्क क्षेत्रों में पानी कब तक उपलब्ध होगा ?

सिंचाई मंत्री (श्री केदार पाण्डेय): (क) और (ख). गुजरात और राजस्थानी सरकारों के बीच गुजरात में माही नदी पर एफ० आर० एल० 419 फुट सहित कडाना बांध और राजस्थान में माही नदी पर एफ० आर० एल० 221 फुट सहित बांसवाड़ा बांध (बजाजसागर बांध) के निर्माण के लिए जनवरी, 1966 में एक करार हुआ था। योजना आयोग ने गुजरात की कडाना परियोजना को दिसम्बर, 1966 में और राजस्थान की माही बजाज सागर परियोजना को नवम्बर 1971 में मंजूरी दी थी।

(ग) जनवरी, 1966 के करार में यह उल्लेख है कि बाद में जब नर्मदा का विकास हो जाएगा और जब माही क्षेत्रों को नर्मदा का जल मिलने लगेगा तब माही का जल राजस्थान में इस्तेमाल के लिए दे दिया जाएगा। गुजरात सरकार ने सूचित किया है कि नर्मदा जल विवाद न्यायाधिकरण ने अपने निर्णय में नर्मदा के जल से माही क्षेत्रों के पोषण के लिए कोई व्यवस्था नहीं की है और इसलिए राजस्थान के जालौर और बाड़मेर क्षेत्रों में जल के इस्तेमाल के लिए माही के जल को देने का प्रश्न उत्पन्न नहीं होता।

Plan for Drainage and Irrigation in Sundarban Areas

2512. SHRI MUKUNDA MANDAL: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the West Bengal Government prepared a master plan for drainage and irrigation in Sundarban areas;

(b) if so, the details thereof;

(c) whether it is also a fact that this project has not yet been cleared by the Central Government; and

(d) if so, the reasons therefor?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) & (b). The State Government of West Bengal has prepared the Sundarbans Delta Project Phase I, at an estimated cost of Rs. 47.3 crores (revised cost). The scheme envisages reclamation and development of 50,000 hectares of Sundarban delta by preventing inundation from saline waters, creating sweet water reservoirs in the area and providing a proper drainage system.

(c) & (d). The comments of the Government of India on the scheme were furnished to the State Government after detailed examination. These have not yet been fully attended to by the State Government.

Export of Films to South Africa

2513. SHRI ARJUN SETHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any complaint that most of the Films are exported to South Africa;

(b) whether it is also a fact that this illegal practice is in process for many years; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) Some producers and exporters of Indian films have complained to the Government that prints of their films are pirated to South Africa.

(b) Yes, Sir.

(c) The Government regards the clandestine exhibition of Indian films in South Africa as exploitation by some parties of India's trade boycott of South Africa.

Meeting of Experts and Suggestions made therein to improve Hydel Projects

2514. SHRI P. M. SAYEED: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether a meeting of the experts of the Central Electricity